

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 129**

**CP No. 6/Chd/Hry/2024**

**IN THE MATTER OF:**

**Renu Khanna & anr**

**...Petitioners**

**Versus**

**Khanna Paper Mills Ltd & Ors**

**...Respondents**

**Under Section: 241-242, CA 2013**

**Order delivered on 08.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 16.05.2024.

Sd/-

**Court Officer**